

Data on income tax payers

965. SHRI RAKESH SINHA: Will the Minister of FINANCE be pleased to state:

(a) the number of income tax payers during the years 2016-17, 2017-18 and 2018-19;

(b) whether Government has any data about the number of Muslim income tax payers during these three years; and

(c) the increase in collection of income tax during above-mentioned financial years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) The number of Income Tax Returns (ITRs) filed during Financial Years 2016-17, 2017-18 and 2018-19 are as follows:-

Sl. No.	Financial Year	Total Number of ITRs filed (including revised returns)
1.	2016-17	5.57 crore
2.	2017-18	6.86 crore
3.	2018-19 (up to 31.01.2019)	6.36 crore

(b) No, Sir. No such data on the basis of the religion of the taxpayers is maintained by the Government.

(c) Direct tax collections for Financial Year 2016-17 was ₹8.49 lakh crore which increased by 18% to ₹ 10.02 lakh crore in Financial Year 2017-18. The collections in the current Financial Year (up to January, 2019) are at ₹7.89 lakh crore, which is 13.4% higher than the collections during corresponding period of last year.

Impact of demonetisation and GST on tax base

966. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

(a) the impact of structural reforms like demonetisation and GST on expanding tax base;

(b) the total number of direct and indirect tax payers increased since 2014; and

(c) tax-GDP ratio of the last four years since 2014-15?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) The tax base has increased after demonetisation and GST.

(b) The total number of Income Tax Return filed in Financial Year 2013-14 was 3,79,76,493 which increased to 6,32,99,480 in Financial Year 2017-18.

The total number of indirect tax payers as on 1st April, 2014 was 35,81,340 and as on 1st January 2019 is 1,17,62,606. Since the number of tax payers as on 1st January, 2019 includes those tax payers who have migrated from sate VAT to GST, the number of tax payers as on 1st April 2014 and 1st January 2019 cannot be compared.

(c) Tax-GDP ratio of the last four years since 2014-15 is as under:

Financial Year	Direct Tax GDP Ratio	Indirect Tax GDP Ratio
2014-15	5.55%	4.37%
2015-16	5.47%	5.15%
2016-17	5.57%	5.61%
2017-18	5.98%*	5.33%**

* Provisional

** Revenue inclusive of GST (CGST, IGST and Comp. Cess) for 2017-18.

Improvement in credit culture of PSBs

967. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

(a) whether there has been any improvement in credit culture of Public Sector Banks (PSBs) after implementation of Insolvency and Bankruptcy Code (IBC); and

(b) the details of total amount of NPAs recovered in Public Sector Banks after implementation of IBC, Bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) With the coming into effect of the provisions related to Corporate Insolvency Resolution Process (CIRP) under the Insolvency and Bankruptcy Code, 2016 (IBC) on 1.12.2016, there has been significant improvement in credit culture across the financial sector, including in Public Sector Banks (PSBs). IBC has provided for taking over of the management of the affairs of the corporate debtor at the outset of the CIRP. Coupled with debarment of wilful defaulters and persons associated with NPA